NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No.93/58/HDB/2017
NAME OF THE COMPANY	International Sea Foods Private Limited
NAME OF THE PETITIONER(S)	C B Meena
NAME OF THE RESPONDENT(S)	International Sea Foods Private Limited & Others
UNDER SECTION	58

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
P. H. Arvindh Pandian Er Adyo Cate Viha	Councy Mpet	9010613275	Jai V.

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
		4.	,

ORDER

Heard. Shri P.H.Arvindh Pandian, Sr. Counsel along with TVP Sai Vihari, Learned Counsel for Petitioner.

At the request of counsel, case is posted to 18.12.2017.

Member (T)

Member (J)

pc